FILLING UP POSTS ON DEPUTATION BASIS IN TRADE MARKS REGISTRY

Following vacancies are to be filled on deputation basis in Trade Marks Registry under the Office of the Controller General of Patents, Designs and Trade Marks

(A) Three posts of Joint Registrar of Trade Marks and Geographical Indications (Group “A” Gazetted) in the pay scale of Rs. 37,400 - 67,000 + Grade pay of Rs. 8,700 (Rs. 14,300-18,300 pre-revised)

(B) One post of Deputy Registrar of Trade Marks and Geographical Indications (Group “A” Gazetted) in the pay scale of Rs. 15,600 - 39,100 + Grade pay of Rs. 7,600 (Rs. 12,000-16,500 pre-revised)

(C) Five posts of Assistant Registrar of Trade Marks and Geographical Indications (Group “A” Gazetted) in the pay scale of Rs. 15,600 - 39,100 + Grade pay of Rs. 6,600 (Rs. 10,000-15,200 pre-revised)

(D) Fifteen posts of Senior Examiner of Trade Marks and Geographical Indications in the pay scale of Rs. 15600 - 39100 + Grade pay of Rs. 5400 (Rs. 8000-13500 pre-revised)

(E) Nine posts of Examiner of Trade Marks and Geographical Indications (Group “B” Gazetted) in the pay scale of Rs. 9300 - 34800 + Grade pay of Rs. 4200 (Rs. 6500 - 10500 pre-revised)

(F) One post of Administrative Officer (Group “B” Gazetted) in the pay scale of Rs. 9300 - 34800 + Grade pay of Rs. 4200 (Rs. 6500 - 10500 pre-revised)

The details regarding the above mentioned posts are given below:
(A) DETAILS REGARDING THREE POSTS OF JOINT REGISTRAR OF TRADE MARKS & GEOGRAPHICAL INDICATIONS

Applications are invited in the prescribed proforma appended below for the post of Joint Registrar of Trade Marks and Geographical Indications (Group "A" Gazetted) in the pay scale of Rs. 37,400 – 67,000 + Grade pay of Rs. 8,700 (Rs. 14,300-18,300 pre-revised) in the Trade Marks Registry, branch New Delhi, Kolkata and Chennai (one each) under the Controller General of Patents, Designs and Trade Marks, Mumbai, Ministry of Commerce & Industry, Department of Industrial Policy & Promotion on transfer on deputation basis from amongst suitable officers under Central Government/State Governments/Universities/recognized Research Institutions / Public Sector Undertakings / Semi Government / Autonomous or Statutory Organizations, holding analogous posts on a regular basis; or with not less than 5 years regular service in the pay scale of Rs. 15,600 – 39,100 + 7,600 (Grade pay) (Rs. 12,000-16,500 pre-revised) or equivalent and also fulfilling the following educational qualifications and experience. The period of deputation shall not ordinarily exceed five years. The maximum age limit for appointment on deputation shall not be exceeding 56 years on the closing date of receipt of applications.

Essential Qualification:

(i) Degree in law of a recognized University or equivalent.
(ii) Twelve years practice as a legal practitioner or twelve years experience in a State Judicial Service or in the legal department of a State Government or in the Central Government or in a Group ‘A’ post in the Trade Marks Registry or in teaching law.

OR

Master’s degree in law of a recognized University or equivalent with ten years’ experience in teaching or research in law.

Desirable Qualification:

Masters’ Degree in Physics / Chemistry or Degree in Engineering or Technology of a recognized university or equivalent.
Applications are invited in the prescribed proforma appended below for the post of Deputy Registrar of Trade Marks and Geographical Indications (Group “A” Gazetted) in the pay scale of Rs. 15,600 – 39,100 + Grade pay of Rs. 7,600 (Rs. 12,000-16,500 pre-revised) in the Trade Marks Registry, Mumbai, New Delhi Kolkata and Geographical Indications Registry Chennai (one each) under the Controller General of Patents, Designs and Trade Marks, Mumbai, Ministry of Commerce & Industry, Department of Industrial Policy & Promotion on transfer on deputation basis from amongst suitable officers under Central Government/State Governments/Universities/recognized Research Institutions / Public Sector Undertakings / Semi Government / Autonomous or Statutory Organizations, holding analogous posts on a regular basis; or with not less than 5 years regular service in the pay scale of Rs. 15,600 – 39,100 + 6,600 (Grade pay) (Rs. 10,000-15,200 pre-revised) or equivalent and also fulfilling the following educational qualifications and experience. The period of deputation shall not ordinarily exceed four years. The maximum age limit for appointment on deputation shall not be exceeding 56 years on the closing date of receipt of applications.

Essential Qualification:

(i) Degree in law of a recognized University or equivalent.

(ii) Ten years practice as a legal practitioner or ten years experience in a State Judicial Service or in the legal department of a State Government or in the Central Government or in a Group ‘A’ post in the Trade Marks Registry or in teaching law.

OR

Master’s degree in law of a recognized University or equivalent with eight years’ experience in teaching or research in law.

Desirable Qualification:

Masters’ Degree in Physics / Chemistry or Degree in Engineering or Technology of a recognized university or equivalent.
(C) DETAILS REGARDING FIVE POSTS OF ASSISTANT REGISTRAR OF TRADE MARKS & GEOGRAPHICAL INDICATIONS

Applications are invited in the prescribed proforma appended below for the post of Assistant Registrar of Trade Marks and Geographical Indications (Group “A” Gazette) in the pay scale of Rs. **15,600 – 39,100 + Grade pay of Rs. 6,600** (Rs. 10,000-15,200 pre-revised) in the Trade Marks Registry, Mumbai and its branches under the Controller General of Patents, Designs and Trade Marks, Mumbai, Ministry of Commerce & Industry, Department of Industrial Policy & Promotion on deputation basis from amongst suitable officers of Central Government/State Governments/Universities/recognized Research Institutions / Public Sector Undertakings / Semi Government / Autonomous or Statutory Organizations, holding analogous posts on a regular basis; or with not less than 5 years regular service in the pay scale of Rs. **15,600 – 39,100 + 5,400 (Grade pay)** (Rs. 8,000-13,500 pre-revised) or equivalent and also fulfilling the following educational qualifications and experience. The period of deputation shall not ordinarily exceed three years. The maximum age limit for appointment on deputation shall not be exceeding 56 years on the closing date of receipt of applications.

**Essential Qualification:**

(i) Degree in law of a recognized University or equivalent.

(ii) Five years’ practice as a legal practitioner or five year’s experience in a State Judicial Service or in the legal department of a State Government or in the Central Government or in a Group ‘A’ or Group ‘B’ post in the Trade Marks Registry or in teaching law.

OR

Master’s degree in law of a recognized University or equivalent with three years’ experience in teaching or research in law.

**Desirable Qualification:**

Masters’ Degree in Physics / Chemistry or Degree in Engineering or Technology of a recognized university or equivalent.
(D) DETAILS REGARDING FIFTEEN POSTS OF SENIOR EXAMINER OF TRADE MARKS & GEOGRAPHICAL INDICATIONS

Applications are invited in the prescribed proforma appended below for the post of Senior Examiner of Trade Marks and Geographical Indications (Group “A” Gazetted) in the pay scale of Rs. **15600 – 39100 + Grade pay of Rs. 5400** (Rs. 8000-13500 pre-revised) in the Trade Marks Registry, Mumbai and its branches under the Controller General of Patents, Designs and Trade Marks, Mumbai, Ministry of Commerce & Industry, Department of Industrial Policy & Promotion on transfer on deputation basis from amongst suitable officers under Central Government/State Governments/Universities/recognized Research Institutions / Public Sector Undertakings / Semi Government / Autonomous or Statutory Organizations, holding analogous posts on a regular basis; or with not less than 5 years regular service in the pay scale of Rs. **9300 – 34800 + 4200 (Grade pay)** (Rs. 6500 – 10500 pre-revised) or equivalent and also fulfilling the following educational qualifications and experience. The period of deputation shall not ordinarily exceed three years. The maximum age limit for appointment on deputation shall not be exceeding 56 years on the closing date of receipt of applications.

**Essential Qualification:**

(i) Degree in law of a recognized University or equivalent.

(ii) Three years’ experience in Legal Affairs or Trade Marks.

**Desirable Qualification:**

Masters’ Degree in Physics / Chemistry or Degree in Engineering or Technology of a recognized University or equivalent.
Applications are invited in the prescribed proforma appended below for the post of Examiner of Trade Marks and Geographical Indications (Group “B” Gazetted) in the pay scale of Rs. 9300 – 34800 + Grade pay of Rs. 4200 (Rs. 6500 – 10500 pre-revised) in the Trade Marks Registry, Mumbai and its branches under the Controller General of Patents, Designs and Trade Marks, Mumbai, Ministry of Commerce & Industry, Department of Industrial Policy & Promotion on transfer on deputation basis from amongst suitable officers under Central Government/State Governments, holding analogous posts on a regular basis; or with three years’ regular service in posts in the scale of pay of Rs. 5500-9000 (pre-revised) or equivalent; or with six years’ regular service in posts in the scale of pay Rs. 5000-8000 (pre-revised) or equivalent; or with eight years’ regular service in the pay scale of Rs. 4500-7000 (pre-revised) or equivalent and also fulfilling the following educational qualifications and experience. The period of deputation shall not ordinarily exceed three years. The maximum age limit for appointment on deputation shall not be exceeding 56 years on the closing date of receipt of applications.

**Essential Qualification:**

(i) Degree in law of a recognized University or equivalent.

(ii) Two years’ experience of Legal Affairs or Trade Marks.

**Desirable Qualification:**

Masters’ Degree in Physics / Chemistry or Degree in Engineering or Technology of a recognized University or equivalent.
Applications are invited in the prescribed proforma appended below for the post of Administrative Officer (Group “B” Gazetted) in the pay scale of Rs. 9300 - 34800 + Grade pay of Rs. 4200 in the Trade Marks Registry, branch New Delhi under the Controller General of Patents, Designs and Trade Marks, Mumbai, Ministry of Commerce & Industry, Department of Industrial Policy & Promotion on transfer on deputation basis from amongst suitable officers under Central Government/State Governments, holding analogous posts on a regular basis; or with three years’ regular service in posts in the scale of pay of Rs. 5500-9000 (pre-revised) or equivalent; or with six years’ regular service in posts in the scale of pay Rs. 5000-8000 (pre-revised) or equivalent; or with eight years’ regular service in the pay scale of Rs. 4500-7000 (pre-revised) or equivalent. The period of deputation shall not ordinarily exceed three years. The maximum age limit for appointment on deputation shall not be exceeding 56 years on the closing date of receipt of applications.

Note 1. Qualifications are relaxable at the discretion of the Union Public Service Commission in case of candidates otherwise well qualified.

Note 2. The qualification(s) regarding experience is/are relaxable at the discretion of the Union Public Service Commission in the case of candidates belonging to Scheduled Castes or Scheduled Tribes, if at any stage of selection the Union Public Service Commission is of the opinion that sufficient number of candidates from these communities possessing the requisite experience are not likely to be available to fill up the vacancies reserved for them.

The officer selected will have the option to draw his grade pay plus deputation (duty) allowance as per prescribed rule amended from time to time.

The application in the prescribed proforma appended below duly signed by the candidate and countersigned by the employer along with the complete up-to-date photo copy of the Confidential Report of the officer who could be spared in the event of their selection should reach the Assistant Controller of Patents and Designs, Office of The Controller General Patents, Designs & Trade Marks, Boudhik Sampada Bhavan, S. M. Road, Antop Hill, Mumbai-400 037 so as to reach on or before 24th June, 2009.

Applications received after the last date or without the Confidential Reports or otherwise found incomplete will not be considered while forwarding the applications. It may please be verified and certified by the controlling Officer that particulars furnished by the officers are correct and the no disciplinary case is pending or contemplated against the officer.
**PROFORMA**

1. Name and Address in Block letters:
2. Date of Birth (in Christian era):
3. Date of retirement under Central /State Govt. Rules:
4. Present post held:
5. Scale of pay and present pay:
6. Educational Qualifications:
7. Whether educational and other qualifications required for the post are satisfied. If any qualification has been treated as equivalent to the one prescribed in the rules, state the authority for the same.
8. Please state clearly whether in the light of entries made by you above, you meet the requirements of the post.
9. Details of employment, in chronological order. Enclose a separate sheet duly authenticated by your signature, if the space below is insufficient.

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<tr>
<th>Office / Organization</th>
<th>Post held.</th>
<th>Scale of pay</th>
<th>Nature of duties.</th>
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<td>From</td>
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10. Nature of present employment i.e. ad-hoc or temporary or quasi-permanent or permanent.
11. In case the present employment is held on deputation/contract basis, please state:-
   (a) The date of initial appointment
   (b) Period of appointment on deputation/contract
   (c) Name of the parent Office/Organization to which you belong.
12. Are you in Revised Scale of Pay? If yes, give the date from which the revision took place and also indicate the pre-revised scale.
13. Additional information, if any which you would like to mention in support of your suitability for the post. Enclose a separate sheet, if the space is insufficient.
14. Whether belongs to SC/ST.
15. Remarks.

Signature of the candidate

Address: ----------------------
Date: ------------------------